THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) to (d) According to the Uttar Pradesh Pollution Control Board, no acute problem of river pollution is reported in Uttar Pradesh due to industrial pollution. A total of 241 defaulting industries have been indentified which are discharging effluents into rivers and lakes in Uttar Pradesh. Out of these, 175 units have adopted requisite pollution control facilities, 59 units are closed. 7 units are defaulting and facing legal action.

Environmental Clearance for Stadia at Secunderabad

- 3433. DR. ALLADI P. RAJKUMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the citizens of Secunderabad are opposing the move to convert the Gymkhana ground and Bison Polo ground there into stadia, on account of serious environmental damage for the people of Hyderabad; and
- (b) if so, whether Government propose to refuse Environmental clearance for the stadia in the city area?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) news item has appeared in the daily newspaper "Deccan Chronicle" on 12.7.2000 regarding opposition by the citizens of Secunderabad to convert the Gymkhana ground and Bison Polo ground into stadia.

(b) Ministry of Environment and Forests have not received any proposal for environmental clearance in this regard.

Joint Forest Management Scheme

3434. SHRI R.P. GOENKA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to answer to Starred Question 362 and 373, given in the Rajya Sabha on the 18th August, 2000 and state:

- (a) the details of the Joint Forest Management Scheme including criteria for selecting villages and specific development projects indentified, if any;
 - (b) the machinery proposed for providing funds to villagers; and
 - (c) the monitoring agency proposed for evaluating progress of the work?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT

AND FORESTS (SHRI BABLU LAL MARANDI): (a) to (c) As per provisions of National Forest Policy, 1999 Government of India had issued guidelines to the State Governments on June 1, 1990 for involving village communities in the regeneration and protection of degraded forest lands under Joint Forest Management (JFM) programme. After a review of JFM activities, the Union Government had issued fresh guidelines on February 21, 2000 to further strengthen the programme. As reported by various State Governments 10.249 million ha. of forest area is being managed under JFM programme in 22 states of the country. The JFM programme is being implemented by various state governments and the villages/forest area to be covered under this programme is selected based on the condition of the forests and response of the local communities. People's participation is mandatory in all the afforestation schemes of the government and the funds are provided through State Forest Departments for afforestation activities. The progress of work is monitored by Government of India through independent agencies.

Development of Sanctuaries in Gujarat

3435. SHRI B ACHANILEKHRAJ: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Gujarat Government has submitted schemes for development and maintenance of sanctuaries, natural parks and forest reserves;
 - (b) if so, the details of schemes approved during 1999-2000; and
- (c) the details of schemes not given clearance, indicating their cost and the Centre's contribution therein?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI B ABU LAL MARANDI): (a) Against tentative allocation of Rs. 80.00 lakhs under the Centrally Sponsored Scheme "Development of National Parks and Sanctuaries" during 1999-2000, proposals for providing central assistance of Rs. 107 lakhs were received form the Government of Gujarat.

(b) During 1999-2000 under the Centrally Sponsored Scheme "Development of National Parks and Sanctuaries", following funds were released to the Government of Gujarat.

SI.No. Name of National parks/ Sanctuaries		Funds released (Rupees in lakhs)
1.	Wild Ass	2.21
2.	Kutch Desert	1.30